

PROFORMA FOR DECLARATION OF ASSETS
(As On 31.03.2012)

Name of Officer (In Full) : **MANOJ KUMAR PRAJAPATI**
Date of Birth : **10.04.1977**
Present post held : **SECRETARY, DISTRICT LEGAL SERVICES AUTHORITY, RAIPUR**

Immovable Property						
Name of District, Sub-Division, Taluka and Village in which property is situated	Name and details of Property		Present Value Approx.	If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired	Annual income from the property Approx.
	Housing and other Buildings	Land				
1	2	3	4	5	6	7
1. Bilaspur Yadunandan Nagar, Tifra	Double Story Residential building situated on 2400(30x8) sq.ft. Land	-	Rs.1300000/- (Rs. Thirteen Lacs)	In the name of Shri P.L. Prajapati Relation with Govt. Servant - Father	Purchased from Bilaspur Development Authority (B.D.A.) Since 24 Years Back	Nil
2. Bilaspur Yadunandan Nagar, Tifra	-	3000 Sq. ft. diverted land	Rs.400000/- (Rs. Four Lacs)	In the name of Smt. Kaushilya Bai Prajapati Relation with Govt. Servant - Mother	Purchased from Shri Raj Keshari, Since 15 Years Back	Nil
3. Bilaspur Raipur Naka, Tifra	Single Room Building on 10x15=1500 sq.ft. land	-	Rs. 450000/- (Rs. Four Lacs Fifty Thousand)	In the name of Shri P.L. Prajapati Relation with Govt. Servant - Father	Purchased from Shri Raj Keshari, Since 13 Years Back	Nil
4. Bilaspur, Sirgitti, Abhilasha Parisar	House No. MIG-1 AVANTIKA-16 Duplex Building/House Situated on 1614 sq.ft.	-	Rs. 2240000/- (Rs. Twenty Two Lacs Forty Thousand)	in own name i.e. Manoj Kumar Prajapati	Purchased Through lease deed from EE C.G. Housing Board, Bilaspur Since 2 Year Back	Nil
Movable Property (Valued Above 25,000@& of Rs.)						
Name of Articles						
1						
Maruti Zen Car		No. CG 12D 7350		Rs. 180000/-		

Jewellery (Worth Rs.)				Jewellery (Lump Sum)	
Gold	-	240 gms.	-	Present Value	Rs. 720000/-
Silver	-	580 gms.	-	Present Value	Rs. 34800/-
Shares/Debentures					
-					
Life Insurance Policy & Others					
Name of Issuing Company 1	Annual Premium 2	Amount 3			
1. SBI Life Insurance Company Limited	50000/-	150000/-			
2. Bajaj Allianz Life Insurance Company Limited	25000/-	75000/-			
3. Life Insurance Corporation of India Profit Plus	30000/-	90000/-			
4. Life Insurance Corporation of India	21160/-	20000/-			
5. Life Insurance Corporation of India	11604	20000/-			
Bank Deposites/Securities & Investments					
Name of Bank 1	City 2	Amount 3			
1) Fixed Deposites	Ambikapur	200000/-			
2) Saving Bank A/CS	Raipur	6276/-			
	Raipur	352663/-			
	Ambikapur	9410.82			
3) PPF	-	-			
4) GPF	Office of Accountant General	419977/-			
5) NSS	-	-			
6) Others	IDFC Infrastructure Bond	20000/-			

1 In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated
Note :- The expected declaration of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules 1965.


Signature & Date

MANOJ KUMAR PRAJAPATI
SECRETARY
DISTRICT LEGAL SERVICES
AUTHORITY, RAIPUR